

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR S.G. SHAH

TRANSFER PETITION (CIVIL.) NO(s). 1117 OF 2006

DIRECTOR GENERAL OF FOREIGN TRADE & ANR.

Petitioner(s)

VERSUS

M/S. ABHISHEK INDUSTRIES LTD. & ORS.

Respondent(s)

(With appln(s) for stay and office report )

Date: 27/04/2007 This Petition was called on for hearing today.

For Petitioner(s)

Mr. Annam D.N. Rao, Adv.

For Respondent(s) Mr. Mask D'Souza, Adv.

M/S Suresh A. Shroff & Co., Adv.

UPON hearing counsel the Court made the following

O R D E R

Petitioner has to comply with the Court's Order 8th February, 2

007

with reference to fresh notices to unserved respondent Nos. 2 to 6.

Office has reported that petitioner has not filed process and spare copy.

Unfortunately, unless office report is provided to the Advocate, they are not in a position to explain or to take action in any matter.

Petitioner is directed to comply with such requirement before 5th May, 2007. Notice be issued immediately thereafter.

List the matter on 11th July, 2007.

(S.G. Shah)

Registrar

MG